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NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9, CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 04.07.2025

NOTICE

Please take notice that the following matters listed in the **Court of Chairperson on 24.07.2025** will not be taken up instead, will now be taken up on **09.07.2025**.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 1479 of 2024 & I.A. No. 5864 of 2024 (With Defects) Part Heard	The Authorised Representative for Granite Gate Properties Pvt. Ltd. Vs. Devendra Singh & Ors.	Ravinder Singh	Ridhima Verma Rachit Mittal
		With		
2.	Comp. App. (AT) (Ins) No. 1713 of 2024 Part Heard	New Okhla Industrial Development Authority Vs. Granite Gate Properties Pvt. Ltd. & Anr.	Rachit Mittal	Ravinder Singh Raveesha Gupta Sanyam Saxena Nubair Alvi- for RP

By order of Hon'ble Chairperson -Sd/-Registrar